

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.201 - IA(Plan)/3(AHM)2024
In
C.P.(IB)/139(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Yogiraj Spinning Ltd

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Vishal Dave, Advocate a. w. Mr. Mayur Jugtawat,
Advocate

For the State Tax Dept.

:Mr. Priyam Raval, Advocate

ORDER
(Hybrid Mode)

IA(Plan)/3(AHM)2024

Affidavit of compliance has been filed by the Chairman of Monitoring Committee on 03.07.2024 vide Diary No. 5223 in terms of order dated 04.06.2024 which is taken on record.

None is present for the Financial Creditor/State Bank of India.

In the interest of justice, the matter stands adjourned on 03.09.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)